

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

(2)

U.A. NO. 1093/90

New Delhi, dated this 19th day of October 1994.

HON'BLE MR. J.P. SHARMA, MEMBER (J)

HON'BLE MR. B.K. SINGH, MEMBER (A)

P.S. Yadav,
S/o Shri Kirpa Ram,
R/o Shakurpur Village,
Delhi-110 034.

Employed as Health Educator at Health
and Family Welfare Training Centre,
Directorate of Family Welfare,
Delhi Administration,

Din Dayal Upadhyaya Hospital,
Hari Nagar,
Delhi-110 064.

... Applicant.

By Advocate: Shri Ajit Puddiserry.

Versus

1. Chief Secretary,
Delhi Administration,
Shyam Nath Marg,
New Delhi-110 054.
2. Director of Health Services,
Delhi Administration,
Saraswati Bhavan,
Connaught Place,
New Delhi-110 001.
3. Secretary (Health),
Ministry of Health and
Family Welfare,
Nirman Bhavan,
New Delhi-110 001.
4. Director General
(Rural Health Services),
Director General of Health Services,
Nirman Bhavan,
New Delhi-110 001.
5. Joint Secretary (Expenditure),
Ministry of Health & Family Welfare,
Nirman Bhavan, New Delhi-110 001.
6. Under Secretary (RHD),
Ministry of Health and Family Welfare,
Nirman Bhavan, New Delhi-1.

By Advocate: Mrs. Avnish Ahlawat.

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O R D E R (Oral)

Hon'ble Mr. J.P. Sharma, Member (J)

we perused the records. The learned counsel for the applicant made a submission that the Delhi Administration had recommended his case for favourable consideration of the Central Government. But the decision of the Central Government, as conveyed to him, does not satisfy the grievance of the applicant. In this application, the applicant has only prayed for the grant of a particular scale of pay. The applicant, therefore, wants to withdraw the application with liberty to file a fresh application assailing the grievances, which are not still being satisfied by the respondent Administration.

2. The learned counsel for the respondents has no objection. The application is, therefore, disposed of as withdrawn with liberty to the applicant, if so advised to assail his grievance according to law. Cost on parties.


(B.K. SINGH)
MEMBER (A)


(J.P. SHARMA)
MEMBER (J)

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